

PROFARMA FOR DECLARATION OF ASSETS
(AS ON 31.03.2012)

Name of Officer (In Full): **OM PRAKASH SINGH CHAUHAN**
Date of Birth : **15.08.1973**
Present post held : **1st CIVIL JUDGE CLASS-I & C.J.M. BILASPUR, C.G.**

Immovable Property				
Name of District Sub-Division Taluka and village in which property is situated	Name and detail of property		If not is own name, State in whose name held and his / her relationship to the Govt. Servant.	How acquired? Whether by purchase, lease, mortgage Inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Mouza Ghunsour, P.H.No. 36, Khasra No. 115, Vikas khand & Tehsil Jabalpur, Distt. Jabalpur (M.P.)	Agricultural Land	Admeasuring 0.083 Hct. (About 9000 Sq.ft.)	Own name	Purchased under Registered sale deed dated 01.11.2010 from Anita bai w/o shobharaj and Ajay yadav s/o shobharaj, R/o village Ghunsour, Distt. Jabalpur (M.P.)
House No. 64, Ideal estate, Polypothar, shankar-shah Nagar ward, Jabalpur (M.P.)	Residential House	Constructed on a plot admeasuring 1771 Sq.ft.	Owned by father late shri R.N.S. Chauhan.	Undivided share in house along with brother and sister (Inherited from father)

Movable Property (Valued Above 25,000/- of Rs.)			
Name of Articles 1			
CAR (Tata indigo ECS LX- CR4) bearing Registration No. M.P. 20 CB-3458			
Jewellery (Lump Sum)			
Jewelery (Worth Rs.)	About 4 lakhs	150 gms. (approx.) Gold Jewellery & 200 gms. (approx.) Silver wares (STRIDHAN)	
Shares/Debentures			
Name of issuing Company 1		Nos. of Shares 2	
NIL		NIL	
Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
Life insurance corporation of India (self)		1,00,000=00	
Life insurance corporation of India (self)		2,00,000=00	
Life insurance corporation of India (spouse)		30,000=00	
S.B.I. Life insurance (spouse)		49,000=00	
Life insurance corporation of India (spouse)		3,00,000=00	
Life insurance corporation of India (name of son "Akshay")		3,00,000=00	
S.B.I. Life insurance (name of son "Mrityunjay")		2,40,000=00	

Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposites	NIL	NIL	NIL
2) Savings Bank A/C	State Bank of India (self) Kenra Bank (spouse) State Bank of India (spouse) Punjab National Bank (joint account with spouse) now closed.	Sarangarh Bilaspur Sarangarh Mungeli	2,10,576=00 13=00 86,315=00 1,23,998=00
3) PPF	NIL	NIL	NIL
4) GPF			5,35,498=00
5) NSS	NIL	NIL	NIL
6) Others	NIL	NIL	NIL

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note: - The expected declaration of assets is subject to Provisions of C.G. Services (Conduct) Rules 1965.


10.01.13
Signature & Date